## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA STARRED QUESTION NO. 302 TO BE ANSWERED ON MARCH 24, 2022

### **ALLOTMENT OF HOUSES UNDER PMAY**

## NO. 302. SHRI NABA KUMAR SARANIA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number and details of houses allotted in various States of the country including Assam under Pradhan Mantri Awas Yojana
  (PMAY) during the last five years, State-wise;
- (b) whether a large number of houses are not being constructed as per time schedule and if so, the reasons therefor;
- (c) the number of the beneficiaries who have been allotted houses in Assam under the scheme; and
- (d) the number of the persons who are yet to be allotted houses under the scheme and the time by which the allotment is likely to be done?

#### ANSWER

## THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (d): A statement is laid on the table of the House.

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#### STATEMENT

## STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 302 (2ND POSITION) FOR ANSWER ON 24.03.2022 REGARDING "ALLOTMENT OF HOUSES UNDER PMAY"

(a): 'Land' and 'Colonization' are State subjects. However, in pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) including the State of Assam for providing all-weather pucca houses to all eligible urban households. State/UT-wise details of number of houses sanctioned across the country during last five years are at Annexure.

(b): PMAY-U addresses affordable housing requirement in urban areas through four verticals: (i) Beneficiary-led individual house construction or enhancement (BLC) (ii) Affordable Housing in Partnership (AHP) (iii) Credit-Linked Subsidy Scheme (CLSS) and (iv) "In-Situ" Slum Redevelopment (ISSR). States/ UTs formulate project proposals as per their assessed demand of houses under the Scheme in a phased manner based on their resources and get them approved by State Level Sanctioning and Monitoring Committee (SLSMC). After approval from concerned SLSMC, States/ UTs submit the proposal to this Ministry for approval of Central assistance by Central Sanctioning & Monitoring Committee (CSMC). Completion of projects generally takes 12-18 months under BLC vertical and 24-36 months under AHP vertical of the Scheme. Based on the project proposals submitted by States/ UTs, more than 115 lakh houses have been sanctioned across the country. Out of total sanctioned houses, 94.79 lakh have been grounded for construction; of which, 56.20 lakh have been completed/ delivered to beneficiaries.

States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.

(c) & (d): Identification and selection of beneficiaries under PMAY-U comes under the purview of concerned State/UT Government. Based on the project proposals submitted by State of Assam, a total of 1,67,946 houses have been sanctioned in the State. Out of total sanctioned houses, 1,20,134 have been grounded for construction; of which, 44,036 have been completed/ delivered to beneficiaries. Ministry is open to sanction additional houses based on project proposals submitted by the States/ UTs under the Scheme during the Mission period. This Ministry does not maintain data related to people who were not allotted house under the Scheme.

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# State/ UT- wise details of number of houses sanctioned across the country during last five years (2016-17 to 2020-21) under PMAY-U

Sr. No.	State/ UT	Number of houses sanctioned during last five years
1	A&N Island (UT)	602
2	Andhra Pradesh	15,94,224
3	Arunachal Pradesh	5,030
4	Assam	1,37,845
5	Bihar	3,21,094
6	Chandigarh (UT)	1,580
7	Chhattisgarh	2,53,741
8	UT of DNH & DD	8,173
9	Delhi (NCR)	25,870
10	Goa	3,876
11	Gujarat	6,79,253
12	Haryana	1,50,224
13	Himachal Pradesh	8,852
14	J&K (UT)	36,009
15	Jharkhand	1,86,741
16	Karnataka	5,93,459
17	Kerala	1,23,796
18	Ladakh (UT)	1,004
19	Lakshadweep (UT)	-
20	Madhya Pradesh	7,53,317
21	Maharashtra	12,82,167
22	Manipur	50,078
23	Meghalaya	5,331
24	Mizoram	29,455
25	Nagaland	31,277
26	Odisha	1,25,169
27	Puducherry (UT)	14,935
28	Punjab	1,08,464
29	Rajasthan	1,75,539
30	Sikkim	637
31	Tamil Nadu	6,62,434
32	Telangana	1,86,050
33	Tripura	81,986
34	Uttar Pradesh	15,97,843
35	Uttarakhand	38,613
36	West Bengal	4,57,185
Total		97,31,854